GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA STARRED QUESTION NO. 181 TO BE ANSWERED ON 09.12.2024

Funds for Human-Animal Conflicts

*181. SHRI N K PREMACHANDRAN:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Union Government proposes to give special financial assistance to mitigate human animal conflicts, if so, the details thereof;
- (b) whether the Union Government has conducted any study regarding the gravity of the human animal conflicts, if so, the details thereof;
- (c) whether the State of Kerala submitted report regarding the loss of life and loss of property due to the wild animal attacks in the State, if so, the details thereof;
- (d) whether the Union Government has initiated action or provided special assistance to the State of Kerala, if so, the details thereof;
- (e) whether the Union Government proposes to extend assistance to victims of wild animal attack in the said State, if so, the details of action taken thereon; and
- (f) whether the Government proposes to implement an integrated project for mitigation of human animal conflicts, if so, the details thereof?

ANSWER

MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BHUPENDER YADAV)

(a) to (f) A statement is laid on the table of the House

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF THE LOK SABHA STARRED QUESTION NO. *181 REGARDING "FUNDS FOR HUMAN-ANIMAL CONFLICTS" BY SHRI N K PREMACHANDRAN FOR REPLY ON 09.12.2024.

- (a) The protection and management of wildlife, including human wildlife conflict management is primarily the responsibility of the State/Union Territory Governments.Incidences of human-wildlife conflicts have been reported from the different parts of the country. The Ministry provides financial assistance to State/UT Governments under the Centrally Sponsored Scheme –Integrated Development of Wildlife Habitats which includes 'Development of Wildlife Habitats' and 'Project Tiger and Elephant'which aims at conservation and protection of wildlife and improvement of habitat including to mitigate human animal conflicts.
- (b) The Ministry coordinates with State and Union Territory Governments for assessing information relating to human-wildlife conflict situations leading to human causalities due to conflicts involving wild animals like tigers and elephants. The Ministry through wide ranging technical consultations has brought out species specific guidelines for dealing with human-wildlife conflicts due to Elephant, Gaur, Leopard, Snake, Crocodile, Rhesus Macaque, Wild Pig, Bear, Blue Bull and Blackbuck.

Ministry has also issued holistic advisories and guidelines to the States and Union Territory Governments to deal with human–wildlife conflict situations dated 6.2.2021 and 3.6.2022. The guidelines provide for constitution of State Level Co-ordination Committees. The mandate of these committees include monitoring the human wildlife conflict cases and their geographical spread, and provideguidance to different departments for actions to be taken to minimise and prevent human wildlife conflict in those areas.

(c) As per the information received from the State of Kerala, the details regarding the instances of human-wild animal conflicts including number of causalities in the last three years in the state of Kerala is as follows:

			(.	In Numbers)	
Year	Human	Human	Crop and	Cattle	
	Death	injury	property	Death	
			damage		
2021-22	114	758	6580	514	
2022-23	98	1275	6863	637	
2023-24	94	1603	6108	633	
2024-25	10	59	455	60	
(till					
15/07/2024)					

(d) to (f) The details of funds released to State/UTs under the Centrally Sponsored Schemes – 'Development of Wildlife Habitats' and 'Project Tiger and Elephant' including for the state of Kerala during last three years are at Annexure I and Annexure II.

The Ministry has enhanced the amount of ex-gratia relief in case of death or permanent incapacitation due to wild animal attacks during December 2023. At present, the amount of ex-gratia relief payable under the Centrally Sponsored Schemes – 'Development of Wildlife Habitats' and 'Project Tiger and Elephant' is as follows:

SI.	Nature of damage caused by wild animals	Amount of ex-gratia relief		
i.	Death or permanent incapacitation	Rs.10.00 lakh		
ii.	Grievous injury	Rs.2.00 lakh		
iii.	Minor injury	Cost of treatment up to Rs.25,000/-per person		
iv.	Loss of property/crops	State/UT government may adhere to the cost norms prescribed by them.		

The schemes implemented by the Ministry namely the 'Development of Wildlife Habitats' and 'Project Tiger and Elephant'aims at holistic habitat management including mitigate human animal conflicts. The scheme provides funding for various interventions including animal proof fencing, anti-depredation squads, rapid response teams, ex-gratia relief, technology based animal tracking etc.

Annexure-I

Annexure referred to in reply to parts (d) to (f) of the Lok Sabha Starred Question No. *181 due for reply on 09.12.2024 regarding "Funds for Human-Animal Conflicts".

Details of funds released to State/ UT Governments under CSS-'Development of Wildlife Habitats' during last three years.

S. No.	Name of States/UTs	2021-22	2022-23	2023-24	
1	A& N Islands	135.77	25.125	0	
2	Arunachal Pradesh	419.80617	276.44062	672.462	
3	Assam	0	209.1464	565.10763	
4	Bihar	410.85952	0	336.37223	
5	Chandigarh	0	21.6241	16.498	
6	Chhattisgarh	274.5903	104.457	116.24868	
7	Goa	0	0	50.10	
8	Gujarat	0	200.01	206.99	
9	Haryana	127.331	30.1575	167.85	
10	Himachal Pradesh	197.09452	114.3205	94.15328	
11	Jammu & Kashmir	0	0	69.57972	
12	Jharkhand	79.53315	0	14.91025	
13	Karnataka	1256.59314	291.71146	581.52346	
14	Kerala	295.7737	224.4735	921.0361	
15	Madhya Pradesh	389.34906	265.5508	471.81959	
16	Maharashtra	0	350.3879	554.69645	
17	Manipur	142.50646	180.64379	231.72407	
18	Meghalaya	530.51253	0	243.56611	
19	Mizoram	198.9678	190.1977	304.207	
20	Nagaland	342.0315	725.6565	1306.3275	
21	Odisha	726.80273	967.4976	1005.08612	
22	Rajasthan	1007.64845	86.78886	0	
23	Sikkim	182.97174	239.66048	187.03237	
24	Tamil Nadu	390.75715	132.95205	373.8902	
25	Uttar Pradesh	169.06261	266.7472	290.64425	
26	Uttarakhand	226.34415	212.9662	498.497	
27	West Bengal	757.25599	201.30866	385.29988	
28	Puducherry	0	0	5.22	
29	Lakshadweep	462.086	269.9055	124.655	
30	Tripura	0	0	186.05514	
31	Ladakh UT	31.95	61.11591	0.06	
	Grand Total	8755.59767	5648.84523	9981.61203	

Annexure-II

Annexure referred to in reply to parts (d) to (f) of the Lok Sabha Starred Question No. *181 due for reply on 09.12.2024 regarding "Funds for Human-Animal Conflicts".

Details of funds released to State/ UT Governments under CSS-'Project Tiger and Elephant' during last three years.

SI.	State	2021-22			2022-23	2023-24
No.		Project	Project	Project	Project	*Project
		Tiger	Elephant	Tiger	Elephant	Tiger & Elephant
1	Andhra Pradesh	292.11	20.5565	0.00	0.00	149.421
2	Arunachal Pradesh	869.08	157.7615	0.00	26.8875	1119.9145
3	Assam	1476.75	126.716	336.22	167.4	2619.3078
4	Bihar	552.72	-	0.00	0.00	308.9825
5	Chhattisgarh	355.85	24.785	82.88	0.00	292.855
6	Haryana	0.00	4.2345	0.00	17.4	26.1
7	Himachal Pradesh	0.00	0.00	0.00	0.00	19.61
8	Jharkhand	195.06	86.682	17.26	78.05	405.785
9	Karnataka	2956.70	261.195	235.24	97.8453	2613.0834
10	Kerala	868.78	580.96765	417.59	270.09	996.22425
11	Madhya Pradesh	3523.52	12.613	1172.51	11.388	4303.794
12	Maharashtra	2991.06	-	0.00	28.524	2614.4517
13	Manipur	0.00	5.40	0.00	0.00	14.121
14	Meghalaya	0.00	141.75	0.00	32.14	65.25
15	Mizoram	374.13	-	0.00	0.00	144
16	Nagaland	0.00	279.759	0.00	235.575	337.77
17	Odisha	1056.86	567.045	190.27	212.7695	1012.5876
18	Rajasthan	841.05	15.18	0.00	6.18609	968.3004
19	Tamil Nadu	1576.22	181.8464	0.00	85.9405	2547.9665
20	Telangana	543.26	-	0.00	0	323.308
21	Tripura	-	-	0.00	7.36516	27.0855
22	Uttarakhand	1463.71	244.12375	0.00	18.7415	1495.5241
23	Uttar Pradesh	1304.85	45.993	0.00	9.858	1031.9767
24	West Bengal	708.28	87.8717	0.00	30.05	522.58101
		21949.99	2844.48	2451.97	1336.211	23960

<u>(₹. in lakhs)</u>

*Centrally Sponsored Scheme Project Elephant and Centrally Sponsored Scheme Project Tiger have been merged and now known as Centrally Sponsored Scheme Project Tiger & Elephant